

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Office of the Registrar General)
(Secretary to Hon'ble Disciplinary Committee)**

The Complaint cases listed before Hon'ble Disciplinary Committee on 17.09.2022 at 10:00 AM figuring at S.No. 16 Titled Ahmadullah Malik V/s. Adv. M. Y. Lone, S.No.38 Titled Abdul Hayat Vs. Adv. Mr. Abid Siddiqui and S.No.51 Titled Mr. Parvaiz Ahmad Bhat V/s. Adv Mumtaz Ahmad Kapra shall stands deleted as the same have been listed inadvertently due to oversight.

Inconvenience caused is regretted.

All concerned to please note.

15/16-9-22
(Sanjeev Gupta)

Secretary, Hon'ble Disciplinary Committee

No: 30899-904/R4/4 Dated: 16/9/2022.

Copy forwarded to the: -

1. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
3. Secretary to Hon'ble Mr. Justice Mohd. Akram Chowdhary.
....for information of their Lordships.
4. Registrar Judicial High Court of J&K and Ladakh, Wing Srinagar.
5. Principal District and Sessions Judge, Srinagar.
.....with the request to get the List displayed on the Notice Board for information of all concerned.
6. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website of the High Court of J&K and Ladakh for information of all concerned.

15/16-9-22
Secretary,

Hon'ble Disciplinary Committee